

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) Performance review of the Commodity Boards *viz.* Tea Board, Coffee Board, Rubber Board and Spices Board is done by the Department of Commerce on regular basis to ensure the smooth and effective functioning of the boards and corrective action is taken wherever required. There is no proposal of restructuring or closing down of Commodity Boards at present.

Amendment of Tea (Marketing) Control Order, 2003

2255. SHRIMATI RANEE NARAH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government proposes to amend the Tea (Marketing) Control Order, 2003; and

(b) if so, what are the objectives of the proposed amendment?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The Tea (Marketing) Control Order, 2003 is amended as and when such a need is felt. The Central Government has recently amended the Tea (Marketing) Control Order, 2003 *vide* notification *vide* S.O.21 dated 3.1.2017 exempting Mini Tea Factories from obtaining any registration/no objection certificate for manufacturing tea, in order to encourage the small tea growers to have their own tea factories and get better price for their produce. Presently, there is no proposal to amend the Tea (Marketing) Control Order, 2003.

(b) Does not arise.

Introduction of buy Indian policy

2256. SHRI SAMBAHJI CHHATRAPATI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there is any policy under consideration of Government to buy products manufactured in India to promote 'Make in India';

(b) if so, the details thereof;

(c) the categories of products which are likely to be covered under the policy and the amount likely to be involved in Government procurement; and

(d) whether the policy shall have any bearing on increase in generating more employment in the country?